

**NOTIFICATION No. 58 / 2014**

**I**

In partial modification of the orders issued in High Court's Notification No.55 / 2014, dated 08.04.2014, the following revised orders are issued :

Thiru G.Saravanan, Chairman, Sales Tax Appellate Tribunal, Chennai is transferred and posted as IX Additional Judge (CBI Cases), City Civil Court, Chennai vice Selvi.S.Malathi, transferred.

Thiru R.Rajasekaran, Registrar (Administration), Madurai Bench of Madras High Court, Madurai is transferred and posted as District Judge, Kanniyakumari @ Nagercoil vice Thiru S.Chinnaraj, transferred.

(This cancels the order of posting issued in respect of aforesaid District Judges, vide Serial Nos.2 & 4 respectively, in High Court's Notification No.55 / 2014, dated 08.04.2014.)

**II**

Selvi S.Malathi, IX Additional Judge (CBI Cases), City Civil Court, Chennai is transferred and posted as Additional Chief Metropolitan Magistrate (E.O-I), Egmore, Chennai vice Thiru R.Dakshinamurthy, transferred.

Thiru P.Rajamanickam, Presiding Officer, Labour Court, Coimbatore is transferred and posted as Principal District Judge, Kancheepuram at Chengalpattu vice Thiru M.Mony, transferred.

Thiru S.Chinnaraj, District Judge, Kanniyakumari @ Nagercoil is transferred and posted as Principal District Judge, Madurai vice Thiru B.Gokuldass, transferred.

**III**

The relieving and joining instructions to the aforesaid officers will be issued later.

**HIGH COURT, MADRAS.  
DATED: 16.04.2014.**

**Sd/- P.KALAIYARASAN,  
REGISTRAR GENERAL**

**R.O.C.No.789-A/2014-B2**

**DISTRICT JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 59 / 2014**

The Government in G.O.Ms.No.516, Home (Courts.II) Department, dated 16.07.2013 have issued orders sanctioning the constitution of 13 Family Courts in the cadre of District Judge one each at Dindigul, Erode, Tirunelveli, Sivagangai, Tiruvallur, Kancheepuram at Chengalpattu, Villupuram, Vellore, Tiruchirappalli, Dharmapuri, Tiruvarur, Virudhunagar at Srivilliputhur and The Nilgiris at Uthagamandalam.

Thiru P.Ravi, Additional District Judge & Presiding Officer, Special Court under E.C. Act, Pudukkottai, who has been appointed on transfer as Judge, Family Court, Dharmapuri in G.O.(2D.).No.70, Home (Courts.II) Department, dated 12.03.2014 is transferred and posted as Judge, Family Court, Dharmapuri in the newly sanctioned Court.

**HIGH COURT, MADRAS.**  
**DATED: 16.04.2014.**

**Sd/- P.KALAIYARASAN,**  
**REGISTRAR GENERAL**